

[Mr. Speaker]

our desire. Very often I have to ring the quorum bell and I want to avoid it. Subject to these things, the committees will get along.

So far as the Minister's reply is concerned, I am sure the Minister will give as full a reply as possible on the floor of the House whatever might be the discussions outside in those committees.

The question is :

"That this House—

(1) agrees with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 9th May, 1956; and

(2) recommends to Rajya Sabha that they do join in the Committees on the Second Five Year Plan proposed in the said Report and communicate to this House by the 14th May, 1956 the names of Members of Rajya Sabha on various Committees."

*The motion was adopted*

**Mr. Speaker:** Hon. Members who are desirous of participating in the work of these Committees will kindly give their names to the Parliamentary Notice Office indicating their preferences for the Committees on which they intend to serve, by 3 P.M. on Monday, the 14th May, 1956.

#### THIRTY-SIXTH REPORT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move :

"That this House agrees with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 9th May, 1956."

**Mr. Speaker:** I think it relates to the Insurance Bill.

**Shri Kamath:** I would like to remind you, Mr. Speaker, and the hon. Minister of Parliamentary Affairs also that today is Friday....

**Mr. Speaker:** The hon. Minister is doing that today.

The question is :

"That this House agrees with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 9th May, 1956."

*The motion was adopted.*

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, with your permission, I would like to make an announcement regarding legislative business for the week commencing 14th May, 1956.

In addition to the business included in the List of Business for the week which has already reached Members, the Appropriation Bill in connection with the Demands for Grants for Travancore-Cochin State will be brought forward for introduction, consideration and passing.

It is also proposed to introduce during the week a Bill to amend the Income-Tax Act, and bring it forward for consideration and passing. This is an emergent piece of legislation which was not foreseen when on the 4th May I made a statement on the order of business for this month.

**Shri Kamath (Hoshangabad):** The advance List of Business which has been circulated shows that the Travancore-Cochin Budget will be taken up on Monday, the 14th. How much time has been allotted for this?

**Shri A. M. Thomas (Ernakulam):** Six hours.

**Shri Kamath:** Only six hours. May I make a brief request to you that the Representation of the People (Second Amendment) Bill should be taken up on Monday and after its conclusion, the Travancore-Cochin Budget may be taken up on Thursday.

**Mr. Speaker:** I will ask them to consider this. The hon. Member has made a suggestion.

**Shri Sadhan Gupta (Calcutta South-East):** May I have a clarification? The hon. Minister of Parliamentary Affairs has also indicated that there will be another Bill, the Income-Tax (Amendment) Bill which will be introduced and will be put up for consideration and passing. What would be the priority of the Bill? Because several items are given in the List of Business which has reached us, what will be the priority of this Bill?

**Shri Satya Narayan Sinha:** It is a very small piece of legislation, perhaps containing one clause. The Bill will be introduced on Monday and Government propose to give over-riding priority to the Bill.